## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.11/(MAH)/2016 CA No. 101/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES:

Mr. Prabhakar Jindal & ors.

V/s.

M/s. Sagar Agriculture & Properties

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION - SIGNATURE

1 S.K. Baha Cerl - ledition haben

2 · Superiya Majumdar Adv. for
Respondent

## ORDER CA No. 101 in T.C.P. No. 11/397-398/CLB/MB/MAH/2016

- The Learned Representatives of both the sides are present.
- 2. Seeking time to arrive at a Mutual Settlement. Granted.
- By consent adjourned to 19<sup>th</sup> July, 2017.

Dated: 03.05.2017

Sd/-

M.K. Shrawat Member (Judicial)